

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2291
TO BE ANSWERED ON 10.03.2016**

LOAN FROM OPEN MARKET BY NTPC

†2291. SHRI RAM CHARAN BOHRA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has permitted the National Thermal Power Corporation (NTPC) to mobilise funds by taking loan from open market to tackle situation arising out of consolidated loss incurred by various State Electricity Boards;
- (b) if so, the details thereof; and
- (c) the quantum of funds likely to be mobilised by the NTPC as a result thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) : **NTPC is a Maharatna Company and it is empowered to mobilize funds from the market for its own requirement without seeking any permission from the Government.**

(b) & (c) : **Question does not arise in view of the (a) above.**
